NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Thursday**, 10th July, 2025:

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The Division Bench comprising of the Hon'ble Shri Justice Ravindra V. Ghuge and the Hon'ble Shri Justice Ashwin D. Bhobe will sit in Court Room No. 13 at 5.00 p.m. and will take up the following matters, as per the board to be notified separately.

ORIGINAL SIDE

- 1. RPW (L) 10570 of 2025 IN Writ Petition No. 1253 of 2025 Vishal Kumar Vs. Union Bank of India
- 2. RPW (L) 5719 OF 2025 IN Writ Petition No. 4461 OF 2024 Shama Parveen Abdul Bashir Shaikh V/S Municipal Corporation of Greater Mumbai and Oth.
- 3. Interim Application (L) No. 16984 of 2025 IN Appeal (L) No. 9967 of 2025

Yogesh Prakash Kela Vs. Umesh Prakash Kela

Dated this the 9th day of July 2025.

By Order,

Sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S. Bombay Sd/-(P. P. Bhaidkar) Addl. Registrar O.S./ Addl. Prothonotary & Sr. Master, High Court, O.S. Bombay